

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

Appeal.No.519/KB/2017

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

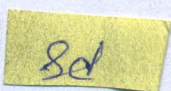
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05th December 2017, 10.30 A.M

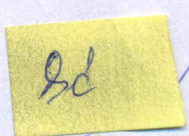
Name of the Company		Sanjay Saha (Biswas Agro Ltd.)-Versus-Registrar of Companies, W B	
Under Section		252 (3)	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

ORDER

No one is present from either side.

List on 06/02/2018.


 (Jinan K.R.)
 Member (J)


 (V.P.Singh)
 Member (J)